

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 241 of 2013

Dated: 25th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Gujarat State Petronet Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board

... Respondent (s)

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Nimisha S. Dutta
Ms. Sumiti Yadava

Counsel for the Respondent(s): Mr. Saurav Agrawal
Mr. Ashish Tiwari and
Ms. Sonali Malhotra for R-1

ORDER

Post the matter for further hearing on **05.03.2014 at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs